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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA) No.683/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

| Name of the Company | | Steel City Metal Products Pvt.Ltd. & Anr | | |
|---------------------|--|--|--|---------------------|
| Under Section | | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | | Signature with date |

1. Mrs. Manju Bhateria, Advocate, Petitioner
2. N. GURUMURTHY, PCA }
} Signature with date
} 04/01/2018

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)